

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : RSK Housing India Pvt Ltd
Vs
Vasan Medical Centre India Pvt Ltd

MAIN PETITION NUMBER : IBA/1437/2019

(IA/MA) APPLICATION NUMBERS

IA/629(CHE)/2024; IA(IBC)/2059(CHE)2023
MA/18(CHE)/2022; IA/1101(CHE)/2022

ORDER

IA/629(CHE)/2024:

Present: Mr. Karthikeyan, Ld. Counsel for Applicant/Monitoring Committee.
Mr. Kannan, Ld. PCS for R1.
Mr. Akash Balaji, Ld. Counsel for R2.

Reply filed by the Respondents. Copy served on the Counsel for the Applicant.

Mr. Kannan submits that appeal is pending before Hon'ble NCLAT where the next date is 23.07.2024.

He submits that outcome of the Appeal has bearing on the application.

Recording the above submissions, list the application awaiting orders / hearing on **26.07.2024**.

IA(IBC)/2059(CHE)2023:

Present: Mr. Kannan, Ld. PCS for Applicant.
Mr. Karthikeyan, Ld. Counsel for Respondent/Monitoring Committee.

Pleadings are complete.

Next date before Hon'ble NCLAT is stated to be 23.07.2024, list the application awaiting orders / hearing on **26.07.2024**.

MA/18(CHE)/2022:

Present: Mr. Karthikeyan, Ld. Counsel for Applicant.
Ms. Manjula Devi, Ld. Counsel for Respondents.

The application for substitution is yet to be listed.

The Applicant is directed to pursue with the Registry and get the application listed.

List the application on **26.07.2024**.

IA/1101(CHE)/2022:

Present: Mr. Karthikeyan, Ld. Counsel for Applicant.
Ms. Ms. Manjula Devi, Ld. Counsel for Respondents.

The application for substitution is yet to be listed.

The Applicant is directed to pursue with the Registry and get the application listed.

List the application on **26.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**